

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
STARRED QUESTION NO. \*308**

**TO BE ANSWERED ON THE 10<sup>th</sup> DECEMBER, 2019/ AGRAHAYANA 19, 1941 (SAKA)**

**ALLOCATION FOR MODERNIZATION OF POLICE FORCES**

**†\*308. SHRI DILIP SAIKIA:  
SHRI RAMESH CHANDER KAUSHIK:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) the amount of funds allocated by the Government and utilised by various States including Assam and other North- Eastern States and Haryana for modernization of police forces during the last three years, State-wise;**

**(b) whether the State Governments have spent the said funds within the fixed time limit;**

**(c) if so, the details thereof, State-wise;**

**(d) whether the Government proposes to increase the said funds keeping in view the sensitivity of the States of Assam and Haryana; and**

**(e) if so, the details thereof?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI G. KISHAN REDDY)**

**(a) to (e): A statement is laid on the Table of the House.**

**STATEMENT IN REPLY TO LOK SABHA STARRED QUESTION NO. \*308 FOR ANSWER ON 10.12.2019 REGARDING "ALLOCATION FOR MODERNIZATION OF POLICE FORCES"**

**(a) to (c) : 'Police' and 'Public Order' are State subjects as per the VII<sup>th</sup> Schedule to the Constitution of India. However, to supplement the efforts of the States, assistance is provided to the State Governments for equipping and modernizing of their police forces under the scheme of 'Assistance to States for Modernisation of Police' [erstwhile scheme of Modernisation of Police Forces]. The amount of funds allocated and released by the Government and utilised by various States including Assam and other North Eastern States and Haryana for modernization of police forces under the scheme during the last three years, State-wise are at Annexure. As may be seen from the Annexure, all the State Governments do not spend the funds released to them within the time limit fixed.**

**(d) and (e) : The Government of India has been increasing allocation of the scheme every year since 2016-17, i.e., Rs. 595.00 crore for 2016-17, Rs. 769.00 each for 2017-18 & 2018-19 and Rs. 811.30 crore for 2019-20.**

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**ANNEXURE****LS.S.Q.NO. 308 FOR 10.12.2019****State-wise details of funds allocated and released by the Government of India and status of utilisation by States under the sub-scheme of 'Assistance to States for Modernisation of Police'**

(in Rs. Crore)

S. No.	State	2016-17			2017-18*		2018-19**	
		Allocation	Released	Un-utilized as on 31.12.2018	Allocation	Released	Allocation	Released
1.	Andhra Pradesh	22.68	41.1	Nil	29.87	31.62	26.48	50.8086
2.	Arunachal Pradesh	3.64	2.69	3.92	4.79	3.42	4.25	1.034
3.	Assam	24.47	4.68	75.03	32.23	5.48	28.57	5.6722
4.	Bihar	25.62	19.15	20.63	33.73	5.73	29.90	13.1778
5.	Chhattisgarh	9.01	1.73	3.37	11.87	2.02	10.52	8.5634
6.	Goa	0.95	0.18	1.41	1.25	0.21	1.11	0.21
7.	Gujarat	23.72	43.22	Nil	31.24	33.05	27.69	52.623
8.	Haryana	10.64	19.29	0.27	14.01	14.04	12.43	12.947
9.	Himachal Pradesh	4.88	5.58	3.65	4.28	4.09	3.79	3.3516
10.	Jammu & Kashmir	37.00	34.54	15.36	48.73	48.00	43.19	32.685
11.	Jharkhand	8.54	1.64	4.71	11.24	1.91	9.97	9.9142
12.	Karnataka	35.58	72.04	68.50	46.85	17.12	41.53	11.39
13.	Kerala	14.94	11.09	5.29	19.68	16.12	17.44	17.784
14.	Madhya Pradesh	25.14	21.86	Nil	33.11	30.47	29.34	37.968
15.	Maharashtra	43.69	12.8	40.82	57.54	9.78	51.00	9.579
16.	Manipur	8.85	8.37	5.51	11.66	1.98	10.34	5.994
17.	Meghalaya	3.48	0.67	0.94	4.58	2.60	4.07	3.6628
18.	Mizoram	4.43	8.12	Nil	5.83	6.66	5.16	8.377
19.	Nagaland	9.96	18.05	Nil	13.12	13.39	11.63	18.876
20.	Odisha	14.47	26.22	Nil	19.05	19.87	16.89	35.099
21.	Punjab	15.23	27.6	Nil	20.05	20.07	17.77	36.515
22.	Rajasthan	28.99	34.54	Nil	38.17	40.38	33.83	62.592
23.	Sikkim	1.64	1.96	1.74	2.17	2.39	1.92	0.362
24.	Tamil Nadu	32.31	89.24	Nil	42.54	15.54	37.70	68.868
25.	Tripura	7.28	1.4	3.50	9.58	1.63	8.49	7.078
26.	Telangana	16.22	29.4	Nil	21.35	22.60	18.93	64.168
27.	Uttar Pradesh	58.59	35.8	Nil	77.16	28.20	68.39	118.671
28.	Uttarakhand	4.68	8.53	Nil	4.11	4.35	3.64	13.601
29.	West Bengal	26.80	12.31	6.29	35.3	48.94	31.28	46.9332
	<b>Total</b>	<b>523.43</b>	<b>593.80</b>		<b>685.09</b>	<b>451.66</b>	<b>607.25</b>	<b>758.5048</b>
	Contingency Reserve ^	29.75			38.45		38.45	
	Mega City ^ Policing	41.82			45.00		45.00	
	PMU + Misc. exp.		0.22		0.45	0.09	1.40	1.2416
	10% for Police Reform^						76.90	
	Separate Project#							9.08
	<b>G/Total</b>	<b>595.00</b>	<b>594.02</b>		<b>769.00</b> <b>(^^RE 452.10)</b>	<b>451.75</b>	<b>769.00</b>	<b>768.8264</b>

\* Utilization will be due by 31.12.2019 \*\* Utilization will be due by 31.12.2020 #Greyhounds Training Centre in Andhra Pradesh.  
^ Release of these funds is shown against relevant States. ^^ Reduced at RE stage on account of higher pendency of Utilisation Certificates(UCs) from the States.

**Note:** The figures of allocation and release include funds released to Ordnance Factory Board (OFB) for supply of weaponry to the states. Releases have varied vis-à-vis allocations. Where release is less than allocation, the same is on account of non-submission of Utilisation Certificates(UCs) and where release exceeds allocation, the same is on account of releases made for Mega City Policing or/and supplementary releases or/and better performance incentives or/and incentives for police reforms.

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